

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.11746-11776/Bail Power/Gaz/2020 Dated 15.06.2020 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent application pertaining to the Police Station/ Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names, with effect from 16.07.2020 till further orders:-

No.	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Mr. Loveleen PO-MACT-2 (Central)	Hazrat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station.	Mr. Satish Kumar Spl. Judge (FTC-2) (Central)	Ms. Neelofer Abida Perveen Spl. Judge (NDPS)-02 (Central)
2	Mr. Mohd. Farrukh Addl. Sessions Judge-05 (Central)	Pahar Ganj, Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid, Kotwali, Sadar Bazar, Kashmere Gate, Kashmere Gate Metro Station IPR, E.O.W., CBI (Other than PC Act), CAW Cell, Official Secrets Act 1923, Wild Life Protection Act 1972, Special Acts, Enforcement Directorate.	Mr. Loveleen PO-MACT-2 (Central)	Dr. Kamini Lau PO-MACT-01 (Central)
3	Sh. Anuj Aggarwal Addl. Sessions Judge-03 (Central)	Pratap Nagar (Gulabi Bagh), Civil Lines, Roop Nagar, Timarpur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District, Wazirabad.	Mr. Vidya Prakash Addl. Sessions Judge (Electricity) (Central)	Mr. Mohd. Farrukh Addl. Sessions Judge-05 (Central)

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(GIRISH KATHPALIA)
District & Sessions Judge (HQs)
Delhi

No. 15778-15808 /Bail Power/Gaz/2020

Dated 15.07.2020.

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Honble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Charu Aggarwal, Addl. Sessions Judge-02 (Central) Tis Hazari courts, Delhi.
4. Mr. Navin Kumar Kashyap, Addl. Sessions Judge-04 (Central) Tis Hazari Courts, Delhi.
5. Mr. Deepak Dabas, Spl. Judge (NDPS) (Central) Tis Hazari Courts, Delhi.
6. The ADJ, Filing Section, Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
8. The Public Prosecutor, Delhi.
9. The Reader/ PS to the undersigned.
10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
11. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
12. The P&I Branch (Central) for updating on LAYERS.

District & Sessions Judge (HQs)
Delhi